

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO. 140/2025/EZ

**HIT FLAT DWELLERS ASSOCIATION
DUMURJAL HOWRAH**

.....APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

**REPORT ON BEHALF OF RESPONDENT NO. 01, i.e.
THE WEST BENGAL POLLUTION CONTROL
BOARD.**

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Filed by

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EASTERN ZONE BENCH, KOLKATA

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REPORT ON BEHALF OF RESPONDENT NOS. 01, i.e.
THE WEST BENGAL POLLUTION CONTROL
BOARD.

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

28 NOV 2025

01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 01, to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuant to the orders passed by this Hon'ble Tribunal dated 21.08.2025 and 06.10.2025.



That, in compliance with the directions of the Hon'ble National Green Tribunal, a fact-finding Committee was constituted to investigate allegations in the instant matter.

The Committee comprises of the following members:

- (i) Shri Partha Pratim Sadhukhan, Officer-in -Charge, Environment Cell, Howrah Collectorate.
- (ii) Shri Bimalendu Mal, Environmental Engineer, Howrah Regional Office, West Bengal Pollution Control Board.
- (iii) Shri Surit Kumar Mukhopadhyay, Executive Engineer (Conservancy), Howrah Municipal Corporation.

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(iv) Shri Soumitra Halder, Executive Engineer (Drainage & sewerage), Howrah Municipal Corporation.

(v) Shri Surajit Das, Executive Engineer-I, Lower Damodar Construction Division, Irrigation and Waterways Department.

04. That, an on-site inspection was conducted by the Committee on November 14, 2025, at 3:00 PM. with regard to Ichapur Drainage Canal.

05. That, the findings by the Inspection team are as follows:

(a) No water logging was observed at the site during inspection.

(b) No uncleared municipal solid waste was observed at three municipal vats situated within the complex and no such obnoxious smell was felt near the vat during inspection. Remedial measures taken by the Howrah Municipal Corporation to get rid of water logging problem was observed.

(c) The areas under question are not under the territorial jurisdiction of the Irrigation and Waterways Department. Howrah Municipal Corporation maintains double vent drain which outfalls Branch Channel No. VI of Howrah Drainage



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Channel, at downstream of Padmapukur Railway yard [Shalimar-Santragachi South-Eastern Railway line] Branch Channel VI is maintained by Irrigation & Waterways Department including periodic de-siltation (After at least 3 years interval as per existing norms) and periodic removal of water hyacinths under Annual Maintenance Contract.

- (d) Very recently branch channel VI has been de-silted. The details of the scheme are as follows:

Name of Work: De-siltation of Branch Channel VI of Howrah

Drainage Channel (length 2250M) within Ward No. 41,45

under Howrah Municipal Corporation, P.S.- AJC Bose

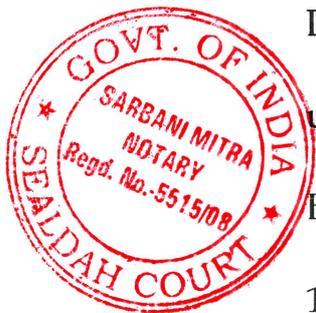
Botanical Garden, District- Howrah. An amount of Rs.

1,27,36,918.00/- is incurred for the said work. Work of de-

siltation commenced on 08-5-2025 and completed on 03-11-

2025.

- (e) Periodical clearing of Water Hyacinths and floating objects are done regularly through an Annual Maintenance Contract to keep the channel free from obstructions due to accumulation of floating objects.

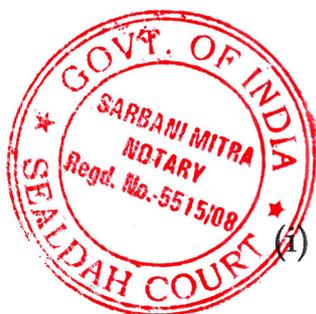


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(f) Construction of new pumping station at 72 Bus stand which acts as force main for discharge of accumulated drain water is complete and is functioning properly.

(g) Newly constructed pumping station at HIT quarters which acts as force main for discharge of accumulated drain water is complete and is functioning properly.

(h) Newly constructed pumping station at LRS Academy will act as force main for discharge of accumulated drain water is complete. Only electrification work is due. It will start functioning in the month of January, 2026.



(i) Time to time cleaning of the Secondary Transport Points (STP) have been done throughout the day as and when required for.

Copy of Inspection Report of the Committee is annexed herewith and marked with letter "R".

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06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Swamy Kumar Mandal
DEPONENT



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VERIFICATION

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.

2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.

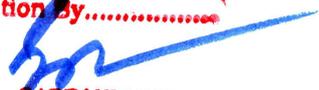
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



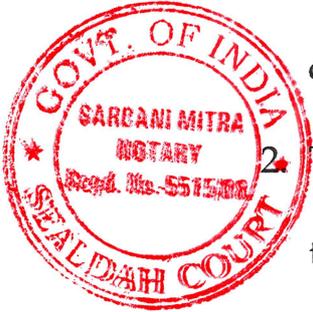
Identified and corrected by me
Advocate
WBPCB


DEPONENT

Solemnly Affirmed &
Declared Before Me
On Identification By.....


SARBANI MITRA
NOTARY
Regd. No.- 5515/08
Mob.- 8772303277

28 NOV 2025



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH, KOLKATA**

Original Application No. 140/2025/EZ

In the matter of:

HIT Flat Dwellers' Association, Dumurjala, Howrah

... Applicant

- versus -

State of West Bengal & Ors.

... Respondents



REPORT OF THE FACT-FINDING COMMITTEE

Constituted by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata Vide Order dated August 21, 2025

1. INTRODUCTION AND CONSTITUTION OF THE COMMITTEE

In compliance with the solemn directions of the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench, Kolkata, vide order dated August 21, 2025, in the aforementioned matter, a fact-finding committee was constituted to investigate allegations in the instant O.A.

The Committee comprises of the following members:

- **Shri Partha Pratim Sadhukhan**, Officer-in -Charge, Environment Cell, Howrah Collectorate.
- **Shri Bimalendu Mal**, Environmental Engineer, Howrah Regional Office, West Bengal Pollution Control Board.
- **Shri Surit Kumar Mukhopadhyay**, Executive Engineer (Conservancy), Howrah Municipal Corporation.
- **Shri Soumitra Halder**, Executive Engineer (Drainage & sewerage), Howrah Municipal Corporation.
- **Shri Surajit Das**, Executive Engineer-I, Lower Damodar Construction Division, Irrigation and Waterways Department.



2. INSPECTION DETAILS

In compliance with the solemn directions of the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench, Kolkata, vide order dated October 6, 2025, in the aforementioned matter, an on-site inspection was conducted by the Committee on November 14, 2025, at 3:00 PM. The inspection was facilitated by the presence of the following officials from the respective departments:

- **Shri Kanchan De**, Associate Officer, Environment Section, District Administration, Howrah
- **Shri Subir Sarkar**, Assistant Engineer, Lower Damodar Construction Division, Irrigation and Waterways Department.
- **Shri Santu Naskar**, Junior Engineer (Drainage & sewerage), Howrah Municipal Corporation.

3. FINDINGS OF THE INSPECTION

The allegation in the instant O.A. is regarding Ichapur Drainage Canal. The Committee's key findings are as follows:

- It is alleged that water logging occurs during rainy season at the site. However, no water logging was observed at the site during inspection.
- No uncleared municipal solid waste was observed at three municipal vats situated within the complex and no such obnoxious smell was felt near the vat during inspection. Remedial measures taken by the Howrah Municipal Corporation to get rid of water logging problem was observed.
- The areas under question are not under the territorial jurisdiction of the Irrigation and Waterways Department. Howrah Municipal Corporation maintains double vent drain which outfalls Branch Channel No. VI of Howrah Drainage Channel, at downstream of Padmapukur Railway yard [Shalimar-Santragachi South-Eastern Railway line.] Branch Channel VI is maintained by Irrigation & Waterways Department including periodic de-siltation (After at least 3 years interval as per existing norms) and periodic removal of water



hyacinths under Annual Maintenance Contract.

- Very recently branch channel VI has been de-silted. The details of the scheme are as follows.

Name of Work:

De-siltation of Branch Channel VI of Howrah Drainage Channel (length 2250M) within Ward No. 41,45 under Howrah Municipal Corporation, P.S.- AJC Bose Botanical Garden, District- Howrah.

Amount of Work Rs. 1,27,36,918.00

Date of Commencement: 08-5-2025.

Date of completion : 03-11-2025

- As stated earlier periodical clearing of Water Hyacinths and floating objects are done regularly through an Annual Maintenance Contract to keep the channel free from obstructions due to accumulation of floating objects.
- Construction of new pumping station at 72 Bus stand which acts as force main for discharge accumulated drain water, is completed and is functioning properly.
- Newly constructed pumping station at HIT quarters which acts as force main for discharge accumulated drain water is completed and is functioning properly.
- Newly constructed pumping station at LRS Academy will act as force main for discharge accumulated drain water is completed. Only electrification work is due. It will start functioning in the month of January 2026.
- Time to time cleaning of the secondary transport points (STP) have been done throughout the day as and when required for.

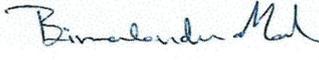
4. ANNEXURES

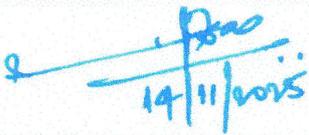
The following documents containing photographs are annexed to this report for the Tribunal's kind reference:

- **Annexure 'A-1'**: Photograph of new pumping station at 72 Bus stand
- **Annexure 'A-2'**: Photograph of newly constructed pumping station at HITI quarters.
- **Annexure 'A-3'**: Photograph of newly constructed pumping station at LRS Academy.
- **Annexure 'A-4'**: Photographs taken during the inspection on November 14, 2025.
- **Annexure 'A-5'**: Photographs of latest di-siltation work of Branch Channel No. VI undertaken by Irrigation & Waterways Department.



Submitted by:

Name & Designation	Signature
<p>Shri Partha Pratim Sadhukhan, Officer-in-Charge, Environment Cell, Howrah Collectorate</p>	
<p>Shri Bimalendu Mal Environmental Engineer, WBPCB, Howrah Regional Office</p>	
<p>Shri Surit Kumar Mukhopadhyay, Executive Engineer (Drainage & Sewerage), Howrah Municipal Corporation</p>	

<p>Shri Surajit Das, Executive Engineer-I, Lower Damodar Construction Division, Irrigation and Waterways Department.</p>	
<p>Shri Soumitra Halder, Executive Engineer (Drainage & sewerage), Howrah Municipal Corporation</p>	

Date of Submission: 14-11-2025



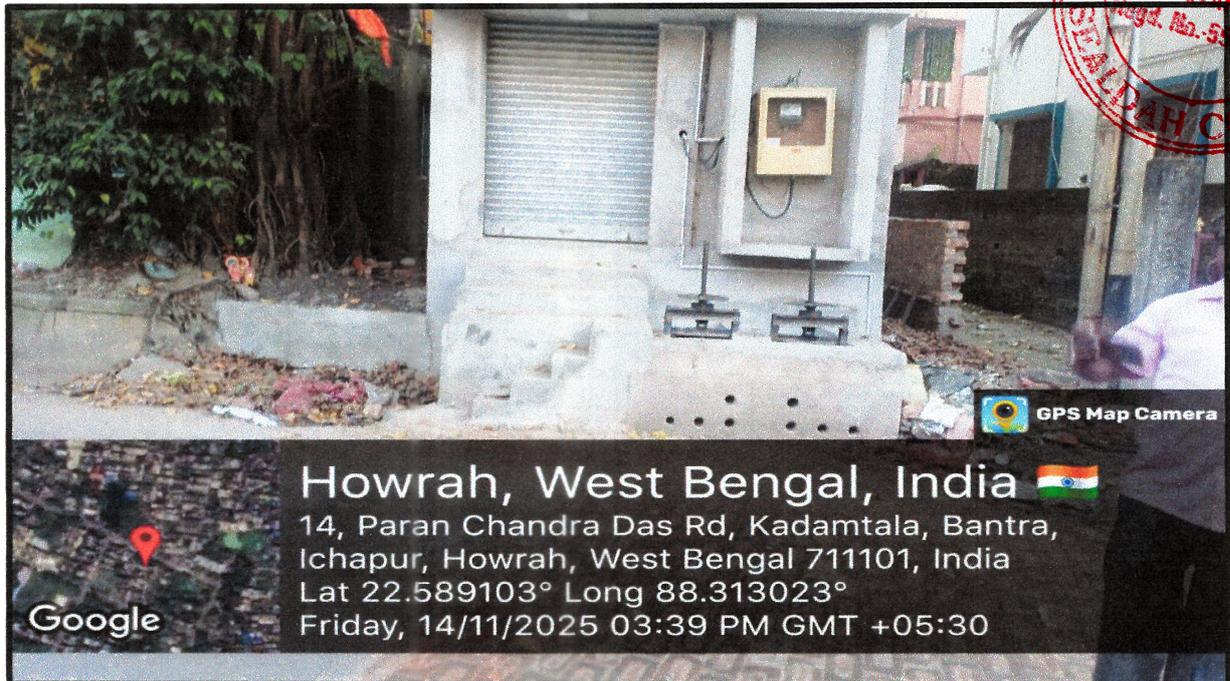
Annexure 'A-1'



New pumping station at 72 Bus stand

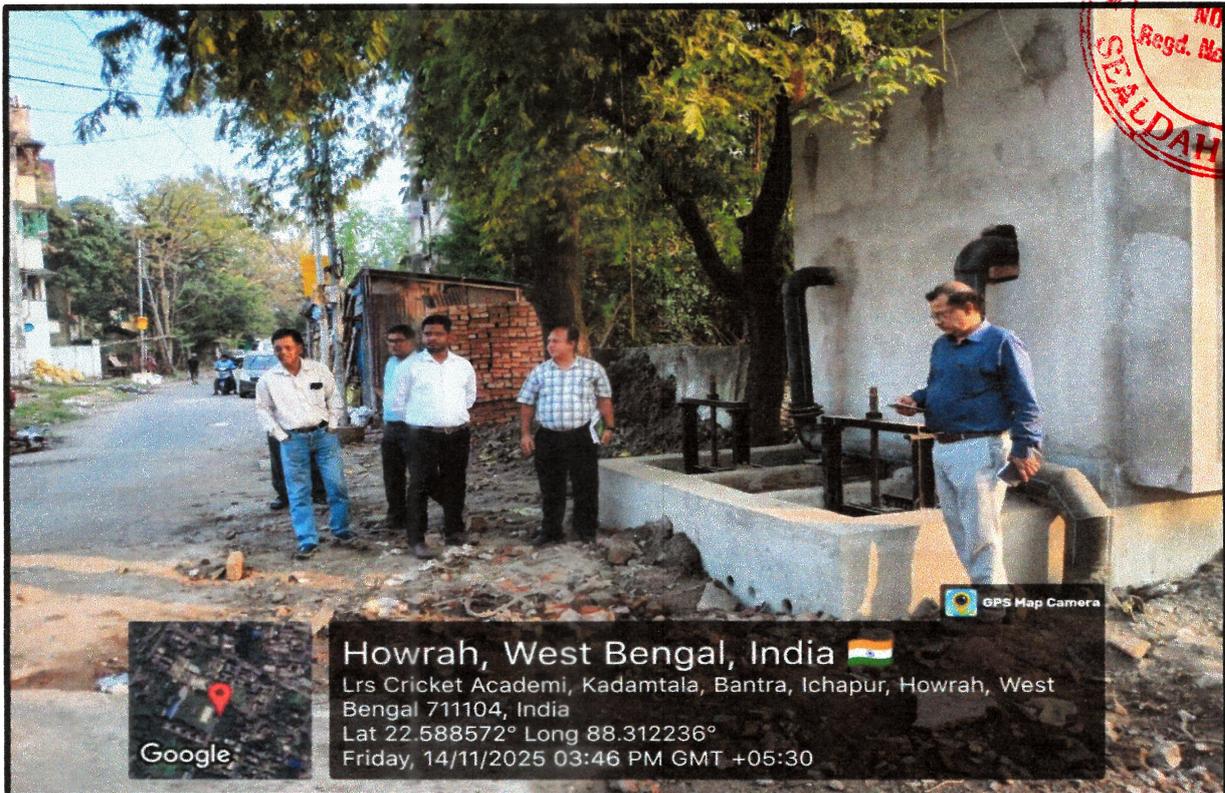
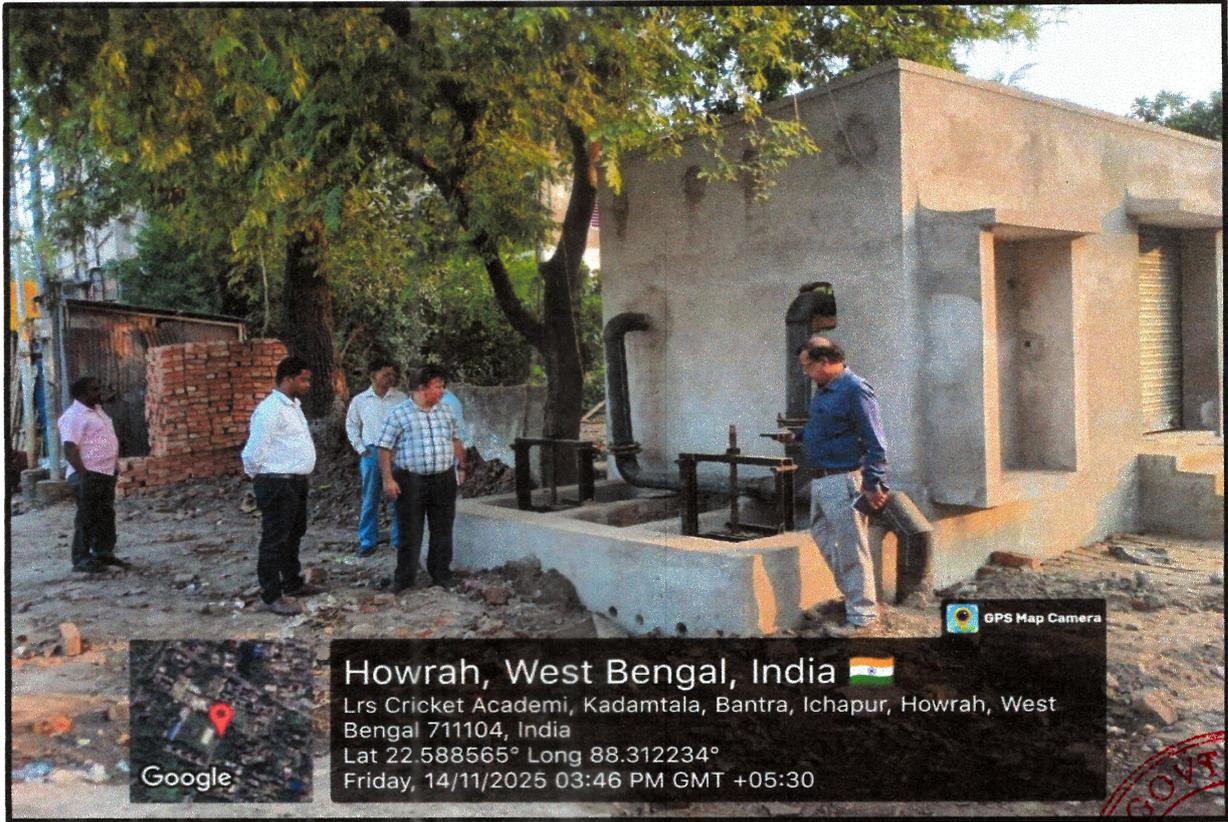


Annexure: A-2



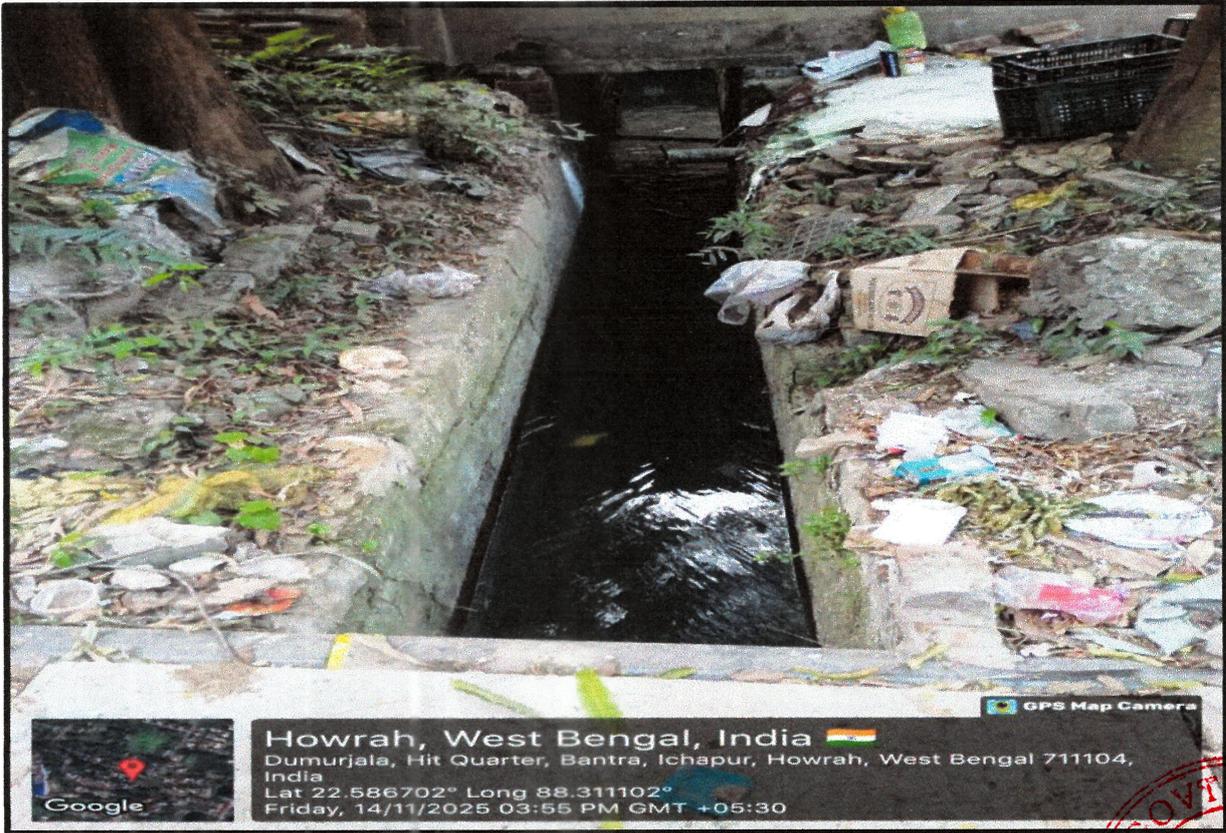
Newly constructed pumping station at HIT quarters.

Annexure: A-3

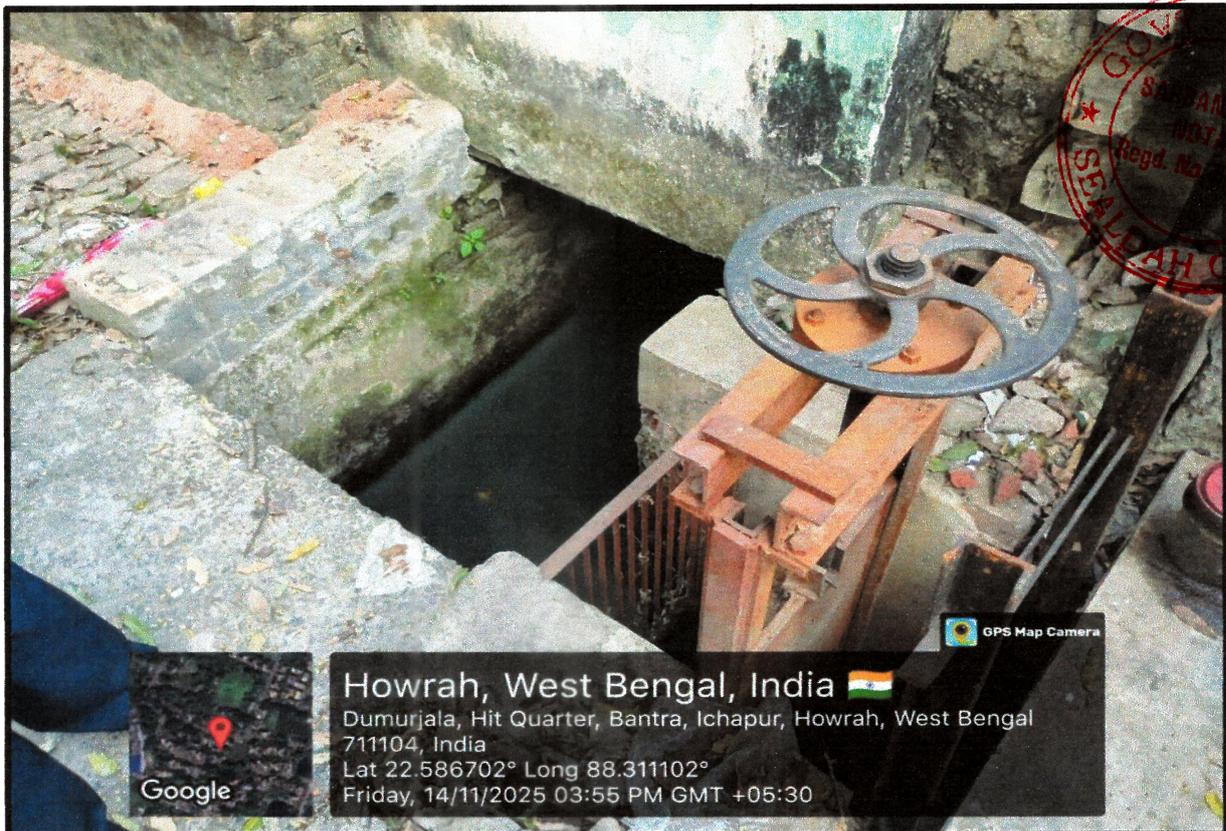


Newly constructed pumping station at LRS Academy.

Annexure: A-4



Photos captured during visit of the committee



Photos captured during visit of the committee.

Annexure: A-5

Photographs of di-siltation of Branch Channel No. VI undertaken by Irrigation & Waterways Department.



**Branch Channel No. VI og Howrah Drainage Channel, Near Down of Padmapukur
[During Work]**

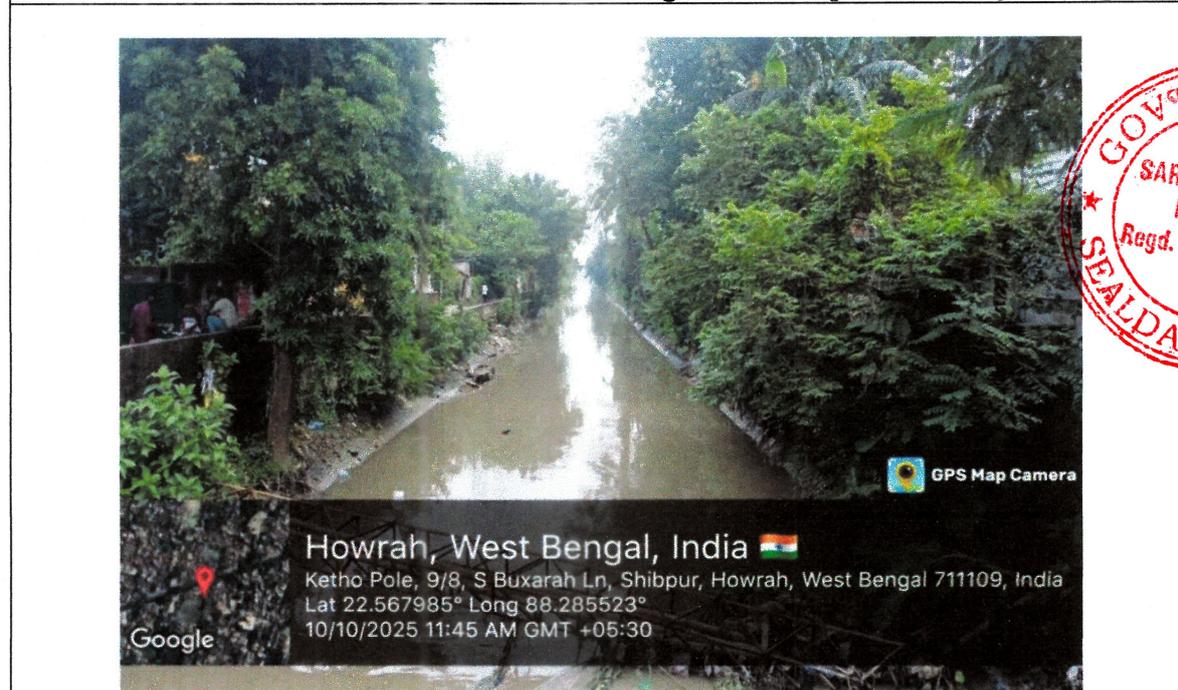


**Branch Channel No. VI , Near outfall Point of Howrah Drainage Channel
[During Work]**





Branch Channel No. VI of Howrah Drainage Channel [After Completion]



Branch Channel No. VI of Howrah Drainage Channel [After Completion]

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**GHANSHYAM PANDEY
ADVOCATE**